

[Print](#)**Defective Case Register from 2025-12-05 to 2025-12-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/37600/2025	ASHIT KUMAR DASH	2025-12-05	14-NOT PROPERLY INDEXED. Index not properly page marked.
2	D-CRLREV/36637/2025	SHAMBHU CHARAN NATH SHARMA	2025-12-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Authentication fee of RS4.40 /- not paid
3	D-ABLAPL/37492/2025	BICHITRA NARAYANA SATAPATHY	2025-12-05	1. Annexure-1 not attested
4	D-CMP/50005/2025	SURYAKANTA DASH	2025-12-05	Plaintiff No-4 not made Party in the Petition
5	D-ABLAPL/37394/2025	KEDARNATH SAHOO	2025-12-05	1.Court fee has not been paid on Cause Title. 2. Annexure 1 is not paginated properly. 3. V.nama is not stamped properly.
6	D-CONTC/50148/2025	ADV.	2025-12-05	1. Date of order not correctly furnished in Prayer of the petition.
7	D-CMAPL/50383/2025	ADV.	2025-12-05	Put up for SR after filing of c. copy of impugned order.
8	D-RPFAM/50173/2025	RABI NARAYAN PANDA	2025-12-05	register as CRLMP, NOMENCLATURE not correct
9	D-ABLAPL/37510/2025	SURYAKANTA DWIBEDI	2025-12-05	Date not mentioned in the v.nama
10	D-ABLAPL/37440/2025	LINGARAJ SARANGI	2025-12-05	Complete Ann.1 not filed.
11	D-RSA/48251/2025	SANJEEV UDGATA	2025-12-05	1.Period of Delay 05 days.
12	D-WA/49845/2025	SRINIBASH SATAPATHY	2025-12-05	AU fee Rs 2.25/- to be paid. i) Appellant nos. 3,17,18,21 to 26 are not party in wp(c). ii) Opp. party nos.3,4,6,7 are in wp(c) not made party in appeal memo, leave petition prefer to appeal memo. iii)Status of Respondent not furnished.iv) Reference certificate not furnished.v) Year of the wp (c) wrongly mention in cause title, and para no. 15,19. vi) More than one prayer be furnished in being aggrieved.vii) Neat and legible copy of page no 147-150 are to be filed.viii) wp(c) nos. not correctly furnished in prayer of appeal memo and I.A. Put up for SR after removal of defect.
13	D-BLAPL/37701/2025	JUGALA KISHORE PANDA	2025-12-05	Name of the petitioner mentioned in cause title not tally with the signature put in V.nama
14	D-CRLREV/36634/2025	BISWORANJAN SWAIN	2025-12-05	1. Paragraphs not correctly mentioned in declaration
15	D-BLAPL/37528/2025	DIBYA JYOTI SAHOO	2025-12-05	Petitioner name mentioned in the Application not tally with the signature put in V.nama
16	D-RVWPET/50186/2025	PRASANT KUMAR KHUNTIA	2025-12-05	Court Fee Payable Rs-18/- . Rs-12/ paid, Rs-6/- to be paid. i) Reference certificate not

				furnished. ii)Petitioner no. 3. (a), (b) and opp. party no. 5 (a),( b) are not party in wp (c). leave petition to prefer the RVWPET be filed. iii) Court fee Rs- 2/- to be paid in v. nama. iv) Petitioner no.3 (a), (b) not executed in the v. nama.v) Neat legible copy under Anx-1 in I.A. to be filed
17	D-CMP/49593/2025	AMIT PRASAD BOSE	2025-12-05	1.CMP Case No not mentioned in the Reference Certificate.2.The discrepancy in the name of O.P No-5 as per Trial Court be reconciled.
18	D-BLAPL/37607/2025	PRASANTA KUMAR NANDA	2025-12-05	1.Page No.13 15 17 not legible. 2.Free copy/certified copy of Rejection order not filed
19	D-CMP/50092/2025	RATNAKAR SAMANTASINGHAR	2025-12-05	This may be regd. as RSA.
20	D-CRLREV/36668/2025	LALITENDU MISHRA	2025-12-05	1. Period of Delay 245 days delay.Limitation petition not filed
21	D-ABLAPL/37441/2025	AMIT KUMAR SAHU	2025-12-05	1. Ann.1 page 12 not legible and not marked
22	D-BLAPL/37537/2025	DIBYA PRAKASH MISHRA	2025-12-05	i) BLAPL no. mentioned in annexure-3 of the petition not tally with Book mark of annexure-3 ii) Relation of the deponent with petitioner is not same in affidavit and declaration of the affidavit iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
23	D-CRLMP/36976/2025	SAROJ KUMAR SWAIN	2025-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. nomenclature at vakalatnama be change
24	D-CRLREV/36809/2025	KISHORE KUMAR NAIK	2025-12-05	1 .Revision petition not properly arranged and not reflected in the index. put up there after for S.R.
25	D-CONTC/50056/2025	ADV.	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Name of the opp.party not correctly furnished in Index Synopsis and date chart. 2. W.P.(C) case number not correctly furnished in cause title and Synopsis.
26	D-WP(C)/50440/2025	JAGAJIBAN PRADHAN	2025-12-05	.Subject Code Not Furnished .
27	D-ABLAPL/37472/2025	RANJIT MOHANTY	2025-12-05	1. G.R.case No. is not correctly furnished in the first para of the petition
28	D-CRLA/35600/2025	PRAVASH CHANDRA JENA	2025-12-05	1-Put up for S.R.after redacting the names of victim-appellant and her relatives from appeal memo, filing of index,synopsis,date chart and after page marking
29	D-ABLAPL/37310/2025	ALOK KUMAR MOHAPATRA	2025-12-05	1. Subject Code is not correctly furnished in Cause Title and A.Slip. 2. Paragraphs mentioned in the petition are not under the Affidavit. 3. Annexure 1 is not properly paginated and attested
30	D-MACA/50442/2025	ANUPAM DASH	2025-12-05	Court Fee Rs. 5, 200/ payable, not paid 2.statutory deposit not made

31	D-BLAPL/37618/2025	KASHINATH PATTANAIK	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-CMP/50405/2025	KSHIROD KUMAR ROUT	2025-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Nomenclature not mentioned in V.nama.Address of op not completely furnished.Status of parties not mentioned
33	D-BLAPL/37619/2025	PRABHAKAR SABAT	2025-12-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Page no. 9-10 not legible. Victim name mentioned in para-2 of the petition be deleted.
34	D-ABLAPL/37450/2025	AJIT KUMAR PANDA	2025-12-05	i) C.T. case no. mentioned in cause title not tally with annexure -1.ii) ABLAPL no. mentioned in para -6 of the petition not correct.
35	D-CONTC/49026/2025	ADV.	2025-12-05	i) Wp(c) no.16609 / 2024 not mentioned in Reference certificate.ii) For further S.R. after filing of postal receipt and cause title of wp(c) case no.16609/2024.
36	D-BLAPL/37491/2025	LAXMINARAYAN PATEL	2025-12-05	1. Name of PS not mentioned in the address of the Pet. in CT. 2. In Ann.1 one page not page marked after page 70. 3. Ann.1 page 15,16,25,56,61,62,66,67,74,79,90,93,94,97,101 and 103 not legible. 4. Ann.1,3,4 and 5 not attested. 5. OHCBA welfare Fund Rs.50 not paid. 6. Free or certified copy of rejection order, i.e.,Ann.2 not filed. 7..Receipt Showing Serv.copy To CBI not Filed.
37	D-CRLMA/37658/2025	EKTA AGARWAL	2025-12-05	i)CRLMA petition not properly scan. ii) para no not correctly furnished.iii) c. copy of impugned order not filed.Put up for SR after removal of defects
38	D-WA/49381/2025	SURYAKANTA DASH	2025-12-05	Period of Delay 76 days, i) Status of the parties not furnished. ii) More than one prayer in being aggrieved.iii) Neat and legible copy of page no. 28-30,32-35,38,41-43 are to be filed.
39	D-WP(C)/50086/2025	NIHAL RATH	2025-12-05	Date not correct in annexure-8 in index.Page no. 52 not neat.
40	D-CRLMA/37683/2025	ADV.	2025-12-05	Synopsis and date chart not proper place in Index.
41	D-CRLMC/37425/2025	JUGALA KISHORE PANDA	2025-12-05	1. Nomenclature not correctly furnished Sl.no. 3 in Index. 2. Sl. no.2 not correctly furnished in Affidavit.
42	D-BLAPL/37384/2025	MANORANJAN DAS	2025-12-05	1. Case No. mentioned in Para 9 not correct. 2. In declaration, identification of deponent not correct. 3. Annexure 1 not tally with the description in Para 1 of the petition. 4. A. Fee of Rs.6.60 not paid on Ann.2. 5. Ann.3 not attested.
43	D-BLAPL/37679/2025	PRAJIT KUMAR PRADHAN	2025-12-05	Page No. 7 not legible
44	D-BLAPL/37551/2025	KULDEEP MOHANTY	2025-12-05	1. Name of Honorable Judge be deleted from reference certificate.

45	D-BLAPL/37646/2025	RAMANI KANTA PATTANAIK	2025-12-05	Receipt Showing Serv.copy To Vigilance not Filed
46	D-CRLA/37198/2025	SANJIT MISHRA	2025-12-05	Put up for S.R.after redacting the names of respondent-informant and her relative at cause title,para-2 and para-4 from appeal memo
47	D-CONTC/50069/2025	SURYAKANTA DASMOHAPATRA	2025-12-05	Address of opp. party no. 1 not tally with annexure-1. i) synopsis and date chart not page marked in Index.ii) Pages of Annexure-1 not systematically.iii)For further S.R.
48	D-ABLAPL/37429/2025	DEEPAK KU SAHOO	2025-12-05	1. Identification deponent by the advocate mentioned as 2nd October,2025 instead of 2nd December,2025
49	D-ABLAPL/37454/2025	AMITAV TRIPATHY	2025-12-05	i) Page no. 9 not legible.
50	D-MACA/49711/2025	ADAM ALI KHAN	2025-12-05	Period of Delay 26 days
51	D-WP(C)/49697/2025	ASHWINI KUMAR DAS	2025-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.D.C.Fee of Rs.6/- to be paid on C.T
52	D-WP(C)/49815/2025	SUKANTA KUMAR NAYAK (2)	2025-12-05	Page nos. 16 18 not neat and legible.
53	D-MATA/49938/2025	ASHOK KUMAR BEHERA	2025-12-05	Period of Delay 361 days
54	D-CONTC/49025/2025	SATYA RANJAN MOHAPATRA	2025-12-05	Put up for further SR. after filing of cause title of wp(c)20165 /2025.
55	D-ABLAPL/37464/2025	AMLAN SHAKTI PAUL	2025-12-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
56	D-ABLAPL/37433/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-12-05	1. Page no 2 of the application not filled. 2. Put up for S.R there after
57	D-WP(C)/50264/2025	MANOJ KUMAR MOHANTY	2025-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50 not paid in the v.nama.
58	D-RVWPET/46025/2025	PRAMOD KUMAR SABAT	2025-12-05	AU fee Rs 2.25/- to be paid. 2.Provision of Law Incorrect. i) wp(c) no wrongly mention in synopsis, date chart. ii)Name of the parties not mention in synopsis,date chart, Index. iii)Petitioner not a party in wp(c) iv) Addressee of Honble court not correctly furnished.v) Date of order wrongly furnished in prayer. vi) Affidavit not in proper format. vii) Undertaking for Translated copy of odia not filed. viii)Legible copy of page no. 22-24 are to be filed. ix)Put up for SR after removal of defects.
59	D-CRLMP/36793/2025	BIBHUTI BHUSHAN KUMBHAR	2025-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
60	D-CRLMC/37451/2025	SUSANTA SEKHAR MOHAPATRA	2025-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Date of order not correctly furnished in cause title
61	D-BLAPL/37623/2025	HEMANTA KUMAR MOHANTA	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-ABLAPL/37543/2025	DEBADEEPTA SAHOO	2025-12-05	1. Formal FIR not attached with FIR copy.
63	D-WA/49852/2025	ANKITA MUKHERJI	2025-12-05	i) Respondent no. 5 not a party in wp(c). ii) status of R-5 not correctly furnished.
64	D-RSA/48108/2025	PRAFULLA CHANDRA ACHARYA	2025-12-05	1.) Cause Title Not in order.R-15 in the L.A.Court not made Party in this Appeal 2.Address of Rs. No-11 12 19 to 21 and 39 not furnished in the Cause Title of the Appeal.
65	D-CRLREV/36764/2025	AMLAN SHAKTI PAUL	2025-12-05	1-Deponent has not signed in affidavit, 2-Page No.22 marked twice
66	D-BLAPL/37570/2025	TARA PRASAD MOHAPATRA	2025-12-05	1. Page no 12 not properly scanned.
67	D-CRLMC/37146/2025	RAKESH KUMAR NAYAK	2025-12-05	Certified copy of annex-1 not filed.
68	D-BLAPL/37487/2025	SARAT KUMAR JENA	2025-12-05	1. Ann.1 not attested. 2. Free copy or certified copy of rejection order not filed. 3. OHCBA Welfare Fund Rs.50 not paid
69	D-RVWPET/50018/2025	ARJUNA CHARANA BEHERA	2025-12-05	Put up for SR after filing of c. copy of impugned order.
70	D-CRLMC/37621/2025	RAJESWAR HOTA	2025-12-05	C. copy of annexure-2 and 3 not filed
71	D-WP(C)/49522/2025	KAPILA CHARAN NAYAK	2025-12-05	1-COURT FEE IS DEFICIENT.  1. In Synopsis, Annexure mentioned left blank 2. In declaration under affidavit, no. of paragraphs wrongly furnished. 3. In Annexure-2 , page no 14 and 15 not legible 4. In Annexure-3, page no 18 not legible 5. Annexure-5 not legible 6. In cause title mentioned as petitioners no Sl no 4 to 8 instead of 4 to 7 7. In cause title name of the petitioner mentioned as Anjan Kumar Biswal, but in V. Nama signed as Anjan Kumar Samal
72	D-CRLMC/37212/2025	SUNIL KUMAR PANDA	2025-12-05	1. Put up for SR after filing of Annextures and page marked in Index.
73	D-CRLREV/37672/2025	DEBASIS SARANGI	2025-12-05	Declaration not mentioned.Good ground not furnished.Petitioner no.6 not executed Vnama. Authorisation not mentioned
74	D-WP(C)/50136/2025	SURENDRA BEHERA	2025-12-05	Heading not correctly mentioned in entire petition and affidavit
75	D-WP(C)/49372/2025	PRADEEP RANJAN MISHRA	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.D.C.Fee of Rs.6/- to be paid on C.T.
76	D-CMP/50009/2025	SANTOSH KUMAR SAMANTARAY	2025-12-05	O.Ps No-2 and 3 added as Parties vice deceased Defendant-3 of the Trial Court not yet substituted.
77	D-ABLAPL/37400/2025	MOHENDRA KUMAR MOHAPATRO	2025-12-05	1. Copy not served.

78	D-ABLAPL/37428/2025	DEEPAK KU SAHOO	2025-12-05	i) Authorization of the other petitioners not mentioned in affidavit.
79	D-CRLMC/37515/2025	GOURI MOHAN RATH	2025-12-05	1. Page no.24 repeated twice
80	D-WP(C)/49744/2025	UMARANI PANDA	2025-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama
81	D-BLAPL/37705/2025	JAYANTA KUMAR MAJHI	2025-12-05	Page No. 9 not scanned properly/up side down
82	D-WP(C)/49206/2025	AFRAAZ SUHAIL	2025-12-05	1.A.W.F Rs.15/- to be paid on V>Nama
83	D-WP(C)/49517/2025	TRILOCHAN PANIGRAHI	2025-12-05	Age of he deponent in affidavit not tally with cause title.2.page nos.12 to 15 30 and 32 to 40 are not neatly legible.
84	D-CONTC/50181/2025	ADV.	2025-12-05	Page marking not correct in file
85	D-ABLAPL/36662/2025	TANMAYA KUMAR MOHANTY	2025-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Name Of The Filing Advocate Not In Capital Letters In The Petition
86	D-CRLMC/37202/2025	HARIPAD MOHANTY	2025-12-05	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
87	D-WP(C)/50421/2025	MADHUSMITA KANUNGO	2025-12-05	1. In declaration under affidavit, no of paragraphs not furnished.
88	D-CMAPL/50297/2025	ADV.	2025-12-05	C. copy of impugned order not filed. i) Synopsis and date chart not filed.Put up for SR after removal of defect.
89	D-RPFAM/50300/2025	BHABANI SANKAR DAS	2025-12-05	nomenclature not correct, it may be register as crlmp
90	D-ABLAPL/37445/2025	AJIT KUMAR PANDA	2025-12-05	1. CT No. mentioned in Cause Title and Para 1 not tally. 2. Ann.2 and 3 not attested.
91	D-BLAPL/37638/2025	SOUMYA KANTA TRIPATHY	2025-12-05	Subject code incorrectly furnished in Index and Date chart page.
92	D-WP(C)/50401/2025	ALOK KUMAR PANDA	2025-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
93	D-RSA/44583/2025	SUKANTA KUMAR NAYAK	2025-12-05	1. Period of Delay 02 days.
94	D-CRLMC/37503/2025	PRAMOD CHANDRA SEJPADA	2025-12-05	1.ST case number not correctly furnished in entire petition.
95	D-CMAPL/50208/2025	KISHORE KUMAR JENA	2025-12-05	Date of order wrongly mention in synopsis, date chart Index and entire petition
96	D-BLAPL/37556/2025	ABESH KAMAL	2025-12-05	1. A. Fee of Rs.6.05 on Ann.1, Rs.2.75 on Ann.2 and Rs.1.10 on Ann.3 not paid
97	D-WP(C)/49122/2025	ASMIYA RANJAN MAJHI	2025-12-05	Page 43 to 46 not neat.Date of copy of order vide annex-5 not tally with Index. 2..Petition not correctly addressed to Honorable Court
98	D-BLAPL/37548/2025	AKSHAYA KUMAR SAHOO	2025-12-05	1. PR No. mentioned in CT not correct. 2. Deponent not properly represented in declaration of Affidavit

99	D-ABLAPL/37448/2025	NILAM SWAIN	2025-12-05	.Subject Code Not Furnished .
100	D-CMP/50033/2025	PRASANTA KUMAR SATAPATHY	2025-12-05	1.Defendant No-13 not made Party in this Petition.2. Page no-79 not accompanied with the Petition.
101	D-MACA/48570/2025	PRASANNA KUMAR MISHRA	2025-12-05	Court Fee Rs 5, 181/ payable , paid 12/ , rest amount to be paid
102	D-WP(C)/50309/2025	SWAPNIL ROY	2025-12-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
103	D-ABLAPL/37555/2025	DEBASIS SAHOO	2025-12-05	1. Index is not paginated properly. 2. paragraphs mentioned in the petition is not under the Affidavit
104	D-WP(C)/48076/2025	SATYABRATA DASH	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  PAGE NOS. 9 13 TO 16 ARE NOT NEATLY LEGIBLE.
105	D-WP(C)/49481/2025	GYANA RANJAN MAHAPATRA	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-CMP/50404/2025	SUSANTA KUMAR LENKA	2025-12-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
107	D-ABLAPL/37494/2025	PRAVASH CHANDRA JENA	2025-12-05	1. In cause title and affidavit of the application in respect of address of the petitioners P.S name not furnished. 2. Signature of the deponent in affidavit and V. Nama not tally with that of Name mentioned in cause title of the application
108	D-RSA/48655/2025	SANJEEV UDGATA	2025-12-05	1. Period of Delay 08 days.
109	D-WP(C)/49394/2025	SUNKURU SUDHAKAR RAO	2025-12-05	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
110	D-WP(C)/49374/2025	DILLIP KUMAR MOHANTY	2025-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
111	D-BLAPL/37675/2025	AMULYA RATNA PANDA	2025-12-05	Name of the petitioner not mentioned against L.T.I in V.nama
112	D-BLAPL/37572/2025	SAPAN KUMAR LENKA	2025-12-05	1. Page no 9 not legible 2. P.R no mention in the cause title is not tally with P.R report
113	D-ABLAPL/37307/2025	OM PRAKASH SARAN	2025-12-05	1. Annexure 1 is not paginated properly. 2. Annexure 2 has not been mentioned in Annexure.
114	D-WP(C)/49538/2025	ASHIS KUMAR MISHRA	2025-12-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-CRLMP/36982/2025	BAMADEV BARAL	2025-12-05	provision of law not correct
116	D-ABLAPL/37382/2025	ANADI CHARAN NAYAK	2025-12-05	1. Paragraph 11 of the application furnished twice.
117	D-WP(C)/49197/2025	RAJU KUMAR SATPATHY	2025-12-05	Annexures not tally with Index and book marks.

118	D-MATA/50109/2025	NIKUNJA KUMAR ROUT	2025-12-05	8-CAUSE TITLE NOT IN ORDER.
119	D-WP(C)/49403/2025	JAJATI KISHORE MOHANTY	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Order dtd. 17.07.2025 Under Annexure-13 mentioned in the prayer portion of the petition appears to be wrong.
120	D-BLAPL/37484/2025	SARAT KUMAR JENA	2025-12-05	1. Name of PS, Case No. and CT No. mentioned in Date Chart not correct. 2. A. Fee of Rs.2.75 not paid on Ann.2. 3. OHCBA Welfare Fund Rs.50 not paid.
121	D-BLAPL/37493/2025	BHARAT BHUSAN ROUSTRAY	2025-12-05	1. Name of District not mentioned in the address of Pet. in CT. 2. Free or certified copy of Rejection order, i.e., Ann.2 not filed.
122	D-WA/49850/2025	ANKITA MUKHERJI	2025-12-05	i) Detail address of appellants not furnished. ii) Appellants and Respondent no.5 are not party in wp(c), leave petition prefer to writ appeal to be filed.iii) Status of the Appellants and R-5 are not correctly furnished.
123	D-BLAPL/37535/2025	BIBHUTI RANJAN MOHANTY	2025-12-05	1.Paragraphs incorrectly mentioned in declaration of the Affidavit. 2.Petitioner name mentioned in the Application not tally with the signature put in V.nama.
124	D-RPFAM/49685/2025	SATYABRATA JENA	2025-12-05	Put up for further S.R after filing the C.Copy of the Trial Court order.
125	D-CRLMC/37170/2025	MAHESWAR MOHANTY	2025-12-05	.Petition not correctly addressed to Honorable Court
126	D-BLAPL/37682/2025	SANJUKTA MUNDA	2025-12-05	14-NOT PROPERLY INDEXED. 1.Annexure-1 and 2 not properly mentioned in para- 2 3 of the petition. 2. P.R. No. not mentioned in cause title. 3. Paragraphs incorrectly mentioned in declaration of Affidavit. 4.Hologram of Rs.50/- not affixed in v.nama.
127	D-MATA/49032/2025	SUSANTA KUMAR MISHRA	2025-12-05	Period of Delay 38 days
128	D-MACA/50312/2025	AMIYA KUMAR MOHANTY	2025-12-05	case no, date of judgement in correct at being aggrieved
129	D-RVWPET/50298/2025	ATUL TRIPATHY	2025-12-05	i) Para no. J repeat in grounds. ii) Provision of law not correctly furnished in i.A. iii) Legible copy of page no. 29-31 are to be filed.
130	D-MACA/49714/2025	ADAM ALI KHAN	2025-12-05	Period of Delay 39 days
131	D-ABLAPL/37124/2025	BIJAYANANDA DASH	2025-12-05	i)T.R. no. mentioned in para -1 of the petition is incorrect.ii) Page no.18 and 19 not legible.
132	D-BLAPL/36457/2025	PRAVAT RANJAN BARIK	2025-12-05	Case pending before the Lower Court incorrectly mentioned in the petition.
133	D-CRLA/37700/2025	SANJAYA NARAYAN SAHOO	2025-12-05	1-Synopsis and Date chart not filed,2-Trial court case No. not furnished in being aggrieved para, 3-Grouds paras not not marked alphabetically, 4-Para No.-1 of I.A.No.3353/2025 seems incomplete and para No.-2 not available, 5-Para No. is left blank in declaration of affidavit in I.As.

134	D-BLAPL/37538/2025	DIBYA PRAKASH MISHRA	2025-12-05	i) Name of the Honorable judge be deleted from the Reference Certificate. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
135	D-MATA/50198/2025	SUJATA JENA	2025-12-05	Period of Delay 4 days
136	D-CMP/49486/2025	AMIT PRASAD BOSE	2025-12-05	The discrepancy in the name of O.P No-5 as per Trial Court be reconciled.O.Ps No-4 and 5 being one and the same person after removal of defect be corrected again
137	D-WP(C)/49994/2025	TUSHAR KANTA NAYAK	2025-12-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Address Of the opp.party No.2 Not Correctly Furnished
138	D-CMAPL/50322/2025		2025-12-05	Put up for SR after filing of c.copy of impugned order.
139	D-WP(C)/49127/2025	SUBASH CHANDRA DASH	2025-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
140	D-WP(C)/49728/2025	ANIRUDHA DAS	2025-12-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
141	D-BLAPL/37633/2025	UMESH CHANDRA BEHERA	2025-12-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
142	D-ABLAPL/37489/2025	BEDA PRAKASH PANDA	2025-12-05	1. L.A A W Stamp Rs 10/- to be paid in V. Nama
143	D-WP(C)/49563/2025	SOUBHAGYA KUMAR DASH	2025-12-05	1. In paragraph 3 of the petition only Registration certificates furnished instead of Registration certificate and other documents are enclosed as mentioned in Annexure-1 series.
144	D-WP(C)/49119/2025	ASMIYA RANJAN MAJHI	2025-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.Page 40 not neat.
145	D-ABLAPL/37398/2025	ASHOK DAS	2025-12-05	1. Paragraphs in the petition are not serial numbered properly. 2. The age,address and father name of the petitioner no.1 is not correctly furnished in the affidavit
146	D-ABLAPL/37554/2025	DEBASIS SAHOO	2025-12-05	1. Annexure 1 is not legible properly. 2. Paragraphs mentioned in the petition is not under the affidavit.
147	D-RPFAM/49848/2025	RAMANI KANTA PATTANAIK	2025-12-05	Court Fee 6/ not paid 2. good ground not furnished
148	D-ABLAPL/37553/2025	DEBASIS SAHOO	2025-12-05	1. Annexure 1 is not attested. 2. paragraphs mentioned in the petition is not under the affidavit.
149	D-BLAPL/37574/2025	PRANAB KUMAR DAS	2025-12-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Page marking not done correctly in Index 2. Put up for S.R there after
150	D-BLAPL/37485/2025	SARAT KUMAR JENA	2025-12-05	1. OHCBA Welfare Fund Rs.50 not paid.
151	D-WP(C)/49360/2025	CHAKRADHAR SINGH	2025-12-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mention in Affidavit.
152	D-WP(C)/49796/2025	UPASANA BAL	2025-12-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-CONTC/50068/2025	SURYAKANTA DASMOHAPATRA	2025-12-05	8-CAUSE TITLE NOT IN ORDER. i) Pages of annexure-1 not systematically.ii) Page mark of synopsis and date chart not furnished in index.iii) Address of opp. party no. 1 not tally with annexure-1. iv ) For further S.R.
154	D-CMP/49555/2025	AJIT CHANDRA MOHAPATRA	2025-12-05	Date mentioned in the Annex-1 does not tally with the Index
155	D-RSA/48667/2025	SANJEEV UDGATA	2025-12-05	1. Period of Delay 05 days
156	D-ABLAPL/37435/2025	ALEKHA KUMAR SAHOO	2025-12-05	1. Paragraph 7 of the application not filled.
157	D-CRLMC/37150/2025	RUCHI RAJGARHIA	2025-12-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the Lower court not correctly furnished in page no.8. 2. Certified copy of annex-1 not filed.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 05-12-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/5997/2023	CONTC/5997/2023	M/S. SURAJ MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CMAPL/587/2023	CMAPL/587/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER